

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR DR K. ARUL

Criminal Appeal No(s). 2384/2014

VISHWAS KAPOOR & ORS.

Appellant(s)

VERSUS

STATE OF UP & ORS

Respondent(s)

Date : 17/03/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr Mayank Datta, Adv.
M/s. Karanjawala & Co., Adv.

For Respondent(s)

Ms Archana Singh, Adv.
Mr. Abhish Kumar, Adv.
Mr. H. Raghavendra Rao, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service from the High Court in
respect of respondent no.5. Reminder be issued.

List again on 8.7.2016.

(DR K. ARUL)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2016.03.17
17:03:58 IST
Reason: